

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 260 of 2012

Dated : 8th October, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

M/s. A.B. Grain Spirits Pvt. Ltd. ... Appellant(s)

Versus

**Punjab State Electricity Regulatory Commission ... Respondent(s)
& Ors.**

Counsel for the Appellant(s) : Mr. Rajesh Mitra
Mr. Rabin Majumdar

Counsel for the Respondent(s) : -

ORDER

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matter for hearing on **31.10.2013**.

COURT MASTER